

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

LOK SABHA

**UNSTARRED QUESTION NO. 4512
TO BE ANSWERED ON 14.12.2016**

WELFARE SCHEMES FOR MEDIA EMPLOYEES

4512. SMT. REKHA VERMA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) whether the Government has launched/proposes to launch some welfare schemes for people related to electronic and print media;
- b) if so, the details of the amount allocated/utilized in this regard during each of the last three years and the current year;
- c) the details regarding effective implementation of such schemes media-wise and State/UT-wise;
- d) if not, the reasons therefor; and
- e) the steps taken by the Government for the welfare of working employees of media, journalists, editors and writers?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]

- (a) Yes Sir. Journalist Welfare Scheme (JWS) has been constituted by the Ministry that provides one time ex-gratia relief on urgent basis to journalists and their families.
- (b) The details are as follows:

Financial Year	Allocated Funds (Rs.)	Expenditure (Rs)
2013-14	30,00,000	11,00,000
2014-15	30,00,000	22,46,272
2015-16	20,00,000	20,00,000
2016-17	15,00,000	15,00,000

- (c) & (d) The cases for the Schemes are processed by Press Information Bureau (PIB) headquarters and sent to a committee if meets the eligibility criteria detailed in the Scheme. State/UT wise, media wise information for the past three years is at Annexure.
- (e) The Journalists accredited with the Government at PIB Headquarters in Delhi are eligible for the following benefits:
- Railway concession for Govt. of India accredited media persons administered by the Ministry of Railways.
 - Central Government Health Scheme (CGHS) facilities for media persons accredited by Govt. of India, administered by the Ministry of Health & Family Welfare.
 - Government Accommodation to Govt. of India accredited journalists under press pool, administered by the Ministry of Housing and Urban Development.

ANNEXURE

**ANNEXURE AS REFERRED TO IN REPLY TO PARTS (c) & (d) OF L.S USQ. NO. 4512 FOR ANSWER
ON 14.12.2016**

LIST OF JOURNALISTS GRANTED ASSISTANCE UNDER JOURNALISTS WELFARE FUND/SCHEME

S. No.	Name of applicant /journalist	Print/ Electronic Media	State/UT	Date of sanction	Amount
2013-14					
1.	Smt. Richa Jaitly W/o Late Shri Aditiya Jaitly, Photo Journalist, Times of India (Death Case)	Print	Punjab	25.09.2013	Rs.5,00,000
2.	Shri Mohd. Yasir, News Photo Journalist, Daily Andalib, Urdu Daily. (Accident Case)	Print	Delhi	25.09.2013	Rs.1,00,000
3.	Smt. Usha Pandey W/o Late Shri Durga Prasad Pandey, Correspondent, Mahamedha Prakashan Ltd. (Death Case)	Print	Delhi	03.02.2014	Rs. 5,00,000
Total					Rs.11,00,000
2014-15					
1.	Shri T.S.V. Hari, Freelance Journalist (Serious Disease),	Print	Tamil Nadu	26.02.2015	Rs.87,814/-
2.	Shri Rahul Kashyap, Stringer, Kanpur Samvad (Accident Case)	Print	UP	26.02.2015	Rs.48,291/-
3.	Shri Atul Kumar, Journalist, 'Faroqui Tanzeem' (Serious Disease)	Print	Bihar	26.02.2015	Rs.1,25,775/-
4.	Smt. Sudha Gupta, w/o late Shri Neeraj Kumar Gupta, Dainik 'Sagar Swar' (Death Case)	Print	MP	26.02.2015	Rs. 5,00,000
5.	Shri M. Aslam Qureshi, Editor, 'The Times Newsday'. (Serious Disease)	Print	Delhi	26.02.2015	Rs.1,74,225/-
6.	Shri Suresh Atmaram Karale, Journalist, Daily Gavkari, (Serious Disease)	Print	Mah	24.03.2015	Rs.2,09,006/-
7.	Shri Jayanta Kumar Das, Journalist, 'Prime News' TV Channel and 'Amar Asom' Newspaper (Accident Case)	Electronic and Print	Assam	24.03.2015	Rs.39,725/-
8.	Smt. Golap Ghadei, w/o late Shri Vijay Kumar G., Photographer, 'The Pioneer' (Death Case)	Print	Delhi	24.03.2015	Rs. 5,00,000
9.	Smt. Kulvinder Kaur, w/o late Shri Jasdeep Singh Malhotra, Principal Correspondent, 'Hindustan Times' (Death case)	Print	Punjab	24.03.2015	Rs. 5,00,000
10.	Shri Sudhakar Bijapurkar, Correspondent, 'Shivner' (Accident Case)	Print	Mah	24.03.2015	Rs.20,084/-
11.	Shri Anoop Kumar Bhatnagar, Editor, 'Nai Dunia' (Serious Disease)	Print	Delhi	26.02.2015	Rs.41,352/-
Total					Rs.22,46,272

2015-16

1.	Shri Gopal Sharma, Journalist, The Statesman (Serious Disease)	Print	Delhi	29.05.2015	Rs.3,00,000/-
2.	Smt. Rajni, w/o late Shri Kamal Kumar, Senior Cameraman, Zee Media Corporation Limited (Death Case)	Electronic	Delhi	27.11.2015	Rs.5,00,000/-
3.	Shri Alaya Kumar Mohanty, Correspondent, Amrit Sandesh (Serious Disease)	Print	Odisha	27.11.2015	Rs.1,50,000/-
4.	Shri Hiren Mukherjee, Editor, Bardhaman Review, Kolkata (Serious Disease)	Print	WB	27.11.2015	Rs.2,75,000/-
5.	Shri Deepu K.S., Cameraman, Jeevan TV, Kerala (Serious Disease)	Electronic	Kerala	27.11.2015	Rs.2,75,000/-
6.	Smt. Latabai Khandalkar w/o Lt. Shrimant Sopan Khandalkar, Dainik Lokmat (Death Case)	Print	Mah	30.03.2016	Rs. 5,00,000/-
	Total				Rs.20,00,000

2016-17

1.	Shri Prakash Bhargava, Freelance Journalist, (Serious Disease)	Print/ Electronic	Delhi	30.03.2016	Rs.3,00,000/-
2.	Smt. Pushpa Singh mother of Late Late Shri Akshay Singh, Journalist, Aaj Tak/India TV Today (Death Case)	Electronic	Delhi	30.03.2016	Rs.5,00,000/-
3.	Smt. Reena Hasman Bhatt w/o late Shri H.K.Bhatt, Correspondent, Shri Nutan Saurashtra (Death Case)	Print	Odisha	15.11.2016	Rs.2,00,000/- (out of approved 5 lakh)
4.	Smt Manju Kalshan w/o Late Shri Gyanendra Kalshan, Photographer, UNI (Death Case)	Print	Delhi	15.11.2016	Rs.2,00,000/- (out of approved 5 lakh)
5.	Shri Khagendramani Pradhan, Freelance Journalist, (Serious Disease)	Print	Sikkim	15.11.2016	Rs.2,00,000/- (out of approved 3 lakh)
6.	Smt. C.Hmingliani W/o Shri Robert Lalchhuana, Editor, Romei Mizo Daily Newspaper, (Death Case)	Print	Mizoram	15.11.2016	Rs.1,00,000/- (out of approved 5 lakh)
	Total				Rs.15,00,000
